

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 26th May, 2025

No. HC.XXXVII-36/2025/163/R.Cell ##### The following employees of the Principal Seat and Law Research Institute of the Gauhati High Court, who are eligible for consideration for promotion to the post of Judicial Assistant as per Rule 7 (3) (II) (iii-A) of the Gauhati High Court Services (ACC) Rule, 1967 are directed to appear in the interview/viva-voce as per the schedule shown below in the New Building, 2nd Floor, Gauhati High Court. The interview will be held in terms of the Registry's notification No. HC.V-71/2013/38/Estt dated 10.01.2025.

Sl. No	Roll No	Name of the Staff	Designation	Section	Date and Reporting Time
1	101	Sri Bharat Chandra Das	Record Assistant	Despatch	05.06.2025 (Thursday) 02.00 PM
2	102	Sri Ram Jee Ray	Multi Tasking Staff	Attached with Court Officer-II	
3	103	Smti Damayanti Daimary	-do-	Accounts	
4	104	Sri Ratul Das (1)	-do-	Writ Appeal	
5	105	Sri Himangshu Malakar	-do-	Filing	
6	106	Sri Rabindra Boro	-do-	Attached with Court Officer-I	
7	107	Md Jakir Hussain	-do-	Filing	
8	108	Smti Baby Roy	-do-	Civil Appeal (Second Appeal)	
9	109	Sri Dharani Boro	-do-	Attached with Court Officer-I	
10	110	Sri Nguronei Hangsing	-do-	Establishment	
11	111	Sri Manoj Kalita	-do-	Secretariat of Registrar General	

12	112	Sri Duldul Konwar	-do-	Copying	06.06.2025 (Friday) 02.00 PM
13	113	Sri Ratul Das (2)	-do-	Criminal Revision	
14	114	Sri Sujit Paul	-do-	Paper Book	
15	115	Sri Chandan Deka	-do-	Attached with Court Officer-I	
16	116	Sri Deep Sonowal	Court Keeper	Secretariat of Registrar General	
17	117	Sri Dipankar Sarma	Electrical Assistant	Attached with Court Officer-II	
18	118	Sri David Momin	Multi Tasking Staff	Judge's Library	
19	119	Sri Milon Malakar	-do-	Protocol	
20	120	Sri James Teron	-do-	Secretariat of Registrar General	
21	121	Sri Rajnish Kumar Rai	Record Assistant	Law Research Institute	
22	122	Sri Mahesh Nath	Record Assistant	CR (Pending)	

By order,

REGISTRAR (ADMINISTRATION)

Memo No. HC.XXXVII-36/2025/163A/R.Cell

Dated 26.05.2025

Copy for information and necessary action to:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vig. /Judl./Admn./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar,....., Gauhati High Court, Guwahati.
5. The Deputy Registrar,....., Gauhati High Court, Guwahati.
6. The Assistant Registrar,....., Gauhati High Court, Guwahati.

7. The Project Manager, Gauhati High Court, for immediate uploading of the notification in the official website of the High Court under the caption "**Notification dated 26.05.2025 regarding schedule of the interview/viva-voce in connection with promotion to the post of Judicial Assistant from Graduate Non-Ministerial Grade-III and Graduate Grade-IV staff in the Principal Seat of the Gauhati High Court**".
8. The Court Manager, Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
10. The AO(J),, Gauhati High Court, Guwahati.
11. The Court Officer-I/II, Gauhati High Court, Guwahati.
12. The persons concerned.
13. The Gauhati High Court Notice Board (Old Block/New Block).

REGISTRAR (ADMINISTRATION)

26.05.25

26/5/25